

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CA/CA No. 446/2016

IN THE MATTER OF:

Subh Builders Pvt. Ltd

.... **APPLICANT / PETITIONER**

SECTION:

Under Section 560(6)

Order delivered on 05.02.2018

Coram:

**VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the APPLICANT :- Mr. Satinder Singh Bawa, Advocate

For the RESPONDENT / ROC :- Mr. Praveen Kumar Jain, Advocate

Mr. Manish Raj, Company Prosecutor

ORDER

Learned counsel for the petitioner is present. Learned senior counsel for the respondent ROC is also represent. It is represented by the learned counsel for petitioner that in compliance with the direction dated 11.01.2018 in additional affidavit and amended memo has been duly filed vide dairy no. 1037 dated 01.02.2018. However, perusal of the records shows that the same is not available before this tribunal. Let, the Bench Officer check for the same and update the record of this tribunal.

Post the matter on 8th March 2018.

Sd/-
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-
(VARADHARAJAN)
MEMBER (JUDICIAL)

**Deepak Kumar
05.02.2018**